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Title: Need to ban construction activity in the sensitive zone of Bhabha Atomic Research Centre, Mumbai.

DR. KIRIT SOMAIYA (MUMBAI NORTH EAST): It is understood that a private builder through Government of Maharashtra Housing Ministry has proposed a housing complex in the name of slum rehabilitation project affecting people's rehabilitation. ...(*Interruptions*)

It seems that land use was changed or being changed and constructions were to be carried out in no development zone or security sensitive zone of Bhabha Atomic Research Centre (BARC), Chembur Mumbai near HPCL Chembur, Mumbai. Department of Atomic Energy, BARC and also HPCL, Ministry of Oil and Natural Gas, Home Ministry, Government of India have raised objections and expressed concerns about constructions in such security sensitive area near BARC and HPCL. ...(*Interruptions*) The so-called private builder is once again trying to obtain NoC from BARC and HPCL, which is dangerous for the safety and security of the people of Mumbai. So, NoC should not be given. ...(*Interruptions*) Department of Atomic Energy, BARC should raise objections and send instructions accordingly to Government of Maharashtra and other agencies.

HON. DEPUTY SPEAKER: Shri Gutha Sukender Reddy – not present.

...(*Interruptions*)

HON. DEPUTY SPEAKER: Shri Kodikunnil Suresh – not present.

...(*Interruptions*)

HON. DEPUTY SPEAKER: Shri C. Gopalakrishnan.